## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 2729

TO BE ANSWERED ON THE 5<sup>TH</sup> AUGUST, 2025/ SRAVANA 14, 1947 (SAKA)

THEFT OF ATF

†2729. SHRI AZAD KIRTI JHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the fact that recently an organised gang involved in theft of Aircraft Turbine Fuel (ATF) was busted by the Crime Branch in Delhi which was stealing around 5,000 litres of the fuel daily during the last three years;
- (b) whether it is also a fact that the stolen fuel was being sold in the open market by declaring it as turpentine oil and this adulterated fuel could pose a serious threat to aircraft safety, engine functioning and lives of passengers; and
- (c) whether the Government is going to implement any concrete Standard Operating Procedure (SOP) in this direction so that fuel transportation, supply and security can be strictly monitored and if so, its forms thereof?

## **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) and (b): As per the input provided by Delhi Police, Crime Branch, Delhi has registered a case vide FIR No. 154/2025 dated 22.06.2025 u/s 316 (3)/303(1)/125/110/61(2)/3(5) Bhartiya Nyaya Sanhita (BNS) regarding theft of Aircraft Turbine Fuel (ATF), and arrested 10 accused persons in this case.

The investigation has revealed the stolen Aircraft Turbine Fuel was sold in the open market by declaring as turpentine oil.

(c): The Ministry of Petroleum and Natural Gas has informed that Public Sector Oil Marketing Companies have laid down Standard Operating Procedure for safe and secure transportation of fuel. Further, the ATF receiving locations at the airport conduct quality checks, including density, appearance and water content, prior to acceptance. These checks are carried out in strict compliance with the procedures specified in the Aviation Quality Control and Assurance Manual (AQCAM).

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